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STANDING COMMITTEE ON FINANCE
(2014-15)

SIXTEENTH LOK SABHA

MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

[Action taken by the Government on the recommendations contained in Sixth Report of the Standing Committee on Finance on 'Demands for Grants (2014-15) of the Ministry of Statistics and Programme Implementation]

EIGHTEENTH REPORT

LOK SABHA SECRETARIAT
NEW DELHI

July, 2015, Sravana, 1937 (Saka)

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Presented to Lok Sabha on 31 July, 2015
Laid in Rajya Sabha on 31 July, 2015

LOK SABHA SECRETARIAT
NEW DELHI

July, 2015, Sravana, 1937 (Saka)

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* *Not appended in the cyclostyled copy*

COMPOSITION OF STANDING COMMITTEE ON FINANCE – 2014-15

Dr. Veerappa Moily - Chairman

MEMBERS

LOK SABHA

2.   Shri S.S. Ahluwalia
3.   Shri Venkatesh Babu T.G.
4.   Shri Sudip Bandyoypadhyay
5.   Shri Nishikant Dubey
6.   Shri P.C. Gaddigoudar
7.   Dr. Gopalakrishnan C.
8.   Shri Shyama Charan Gupta
9.   Shri Prataprao Jadhav
10.   Shri Rattan Lal Kataria
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12.   Shri Prem Das Rai
13.   Shri Rayapati Sambasiva Rao
14.   Prof. Saugata Roy
15.   Shri Jyotiraditya M. Scindia
16.   Shri Gajendra Singh Sekhawat
17.   Shri Gopal Shetty
18.   Shri Anil Shirole
19.   Shri Shivkumar Udasi*
20.   Dr. Kiritbhai Solanki
21.   Dr. Kirit Somaiya

RAJYA SABHA

22.   Shri Naresh Agrawal
23.   Shri Naresh Gujral
24.   Shri A. Navaneethakrishnan
25.   Shri Satish Chandra Misra**
26.   Dr. Mahendra Prasad
27.   Shri K.N. Balagopal***
28.   Shri C.M. Ramesh
29.   Shri Ajay Sancheti
30.   Shri Digvijaya Singh
31.   Dr. Manmohan Singh

SECRETARIAT

1.	Smt. Abha Singh Yaduvanshi	-	Joint Secretary
2.	Shri P.C. Tripathy	-	Director
3.	Shri Ramkumar Suryanarayanan	-	Additional Director
4.	Shri Kuldeep Pegu	-	Sr. Executive Assistant

*Nominated w.e.f. 24.02.2015 vide Bulletin Part -II dated 24.02.2015 against the vacancy caused due to induction of Shri Jayant Sinha, MP to the Union Council of Ministers w.e.f. 09.11.2014.
**Nominated w.e.f. 08.01.2015 vide Bulletin Part -II dated 12.01.2015 against the vacancy caused by retirement of Shri Brajesh Pathak, MP from Rajya Sabha.
***Nominated w.e.f. 06.05.2015 vide Bulletin Part - II dated 07.05.2015 against the vacancy caused by retirement of Shri P. Rajeeve, MP from Rajya Sabha.

INTRODUCTION

I, the Chairperson of the Standing Committee on Finance, having been authorized by the Committee, present this Eighteenth Report on action taken by Government on the Observations / Recommendations contained in the Sixth Report of the Committee (Sixteenth Lok Sabha) on "Demands for Grants (2014-15)" of the Ministry of Statistics and Programme Implementation.

2.   The Sixth Report was presented to Lok Sabha / laid on the table of Rajya Sabha on 16 December, 2014. The Action Taken Notes on the Recommendations were received from the Government *vide* their communication dated 13 March, 2015.

3.   The Committee considered and adopted this Report at their sitting held on 16 July, 2015.

4.   An analysis of the action taken by the Government on the recommendations contained in the Sixth Report of the Committee is given in the Appendix.

5.   For facility of reference, the observations / recommendations of the Committee have been printed in bold in the body of the Report.

NEW DELHI   **DR. M. VEERAPPA MOILY,**
<u>**22 July, 2015**</u>   **Chairperson,**
31 Ashadha, 1937 (Saka)   **Standing Committee on Finance.**

CHAPTER – I

REPORT

This Report of the Standing Committee on Finance deals with action taken by Government on the recommendations/observations contained in their Sixth Report (Sixteenth Lok Sabha) on Demands for Grants (2014-15) of the Ministry of Statistics and Programme Implementation which was presented to Lok Sabha / Laid in Rajya Sabha on 16 December, 2014.

2.   The Action Taken Notes have been received from the Government in respect of all the Seven recommendations contained in the Report. The Government have noted and accepted in principle most of   the recommendations of the Committee. These have been analyzed and categorized as follows:

(i)   Recommendations/Observations that have been accepted by the Government:

Recommendation Nos. 1,2,3,4 and 7

(Total: 5)
(Chapter- II)

(ii)   Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies:

Recommendation No. NIL

(Total: NIL)
(Chapter- III)

(iii)   Recommendations/Observations in respect of which replies of Government have not been accepted by the Committee:

Recommendation Nos. 5 and 6

(Total : 2)
(Chapter -IV)

(iv)   Recommendations/Observations in respect of which final replies by the Government are still awaited:

Recommendation Nos. NIL

(Total: NIL)
(Chapter- V)

3.   The Committee desire that the replies to the observations/recommendations contained in Chapter-I may be furnished to them expeditiously.

4.   The Committee will now deal with the action taken by the Government on their recommendations.

I. Budgetary Allocation

(Recommendation Sl No. I, Paragraph No. 1)

5.   The Committee recommended as under:-

"The Committee note with concern that despite their repeated recommendations, the Ministry have failed to devise any effective mechanism to identify and overcome the deficiencies in the existing system of budgetary planning and control. On the one hand, there is a spurt in the budgetary allocations under certain Heads, namely Information Technology, Professional Services, Major Works, etc., on the other hand gross underutilization of funds has been noticed under flagship schemes such as the Indian Statistical Strengthening Project (ISSP) which is crucial for the very functioning of the Ministry. The Committee are dismayed to note that the Ministry have failed to act on the recommendations of the Committee contained in the Seventy-eighth Report (15th LS) on action taken by the Government on their Seventieth Report on Demands for Grants (2013-14), with regard to proper utilisation of budgeted funds. Given the continued failure of the Ministry to heed to the recommendation made by the Committee in their interest, the Committee are constrained to recommend once again that the Ministry must make a realistic assessment of funds required and strive earnestly to utilize them as per approved sanctions. Non-utilisation should be a rare exception instead of being a regular feature as witnessed now. Citing the same reasons before the Committee year after year can only project the Ministry in a poor light and undermine their goals and objectives".

6.   The Ministry in their action taken reply stated as under:-

"Noted for compliance."

7.   Considering the persistent under-utilization of budgetary allocations, the Committee had expected that the Ministry would place before it an action plan for proper utilisation of budgetary funds. The Committee regret to note that the Ministry have not taken with due seriousness the Committee's suggestions on prudent budgetary management. However, as the Ministry

have stated that they have "noted for compliance" the observations / recommendations, the Committee would expect that under-utilisation of funds would become a rare phenomenon in future.

II. Indian Statistical Institute, Kolkata

(Recommendation SI No. II, Paragraph No. 2)

8.   The Committee recommended as under:-

"The Indian Statistical Institute (ISI), Kolkata was recognized as an "Institute of National Importance" by the Indian Statistical Institute Act, 1959. Its substantial contribution to the quality of theoretical and applied statistical work is acknowledged globally. Therefore, it goes without saying that the Institute requires to be nursed with utmost care to allow it to flourish and excel further. The Committee are constrained to note that the Actual Expenditure incurred in respect of ISI during 2012-13 and 2013- 14 was Rs. 41.38 crore and 38.66 crore respectively, which is quite less than the BE of the respective years viz. Rs. 42 crore and Rs. 43 crore, respectively. However, in BE 2014-15, enhanced allocation of Rs. 76 crore has been made, that too in anticipation of appraisal and approval of Plan Scheme Grant- in-Aid to ISI. In the face of persistent underutilization of funds by ISI, Kolkata in the last two financial years, the Committee are concerned about the performance of this Institution of National Importance and eminence. The Committee, therefore, urge the Ministry to complete the appraisal and approval of the Plan Scheme expeditiously in a time bound manner. Since the Ministry have stated that the BE 2014-15 is adequate for ISI, the Committee would expect the Ministry to expedite all the pending works being undertaken in ISI branches at Tezpur, Kolkata, Delhi and Bengaluru, as only a few months are left before the Financial Year 2014-15 comes to an end. In this context, the Committee would also suggest that the expertise available with ISI should be fully utilized and deployed for improving the quality of statistics collected and compiled including the methodologies applied."

9.   The Ministry in their action taken reply stated as under:-

"Meeting of the Expenditure Finance Committee under the chairpersonship of Secretary (Expenditure) was held on 1st August, 2014 to evaluate grant-in-aid to ISI during the XII Five Year Plan. As a follow up action on the recommendations of the EFC, the Ministry constituted a Group of three officers to review the activities, achievements and future plans of the centres other than the core centres of ISI (Kolkata, Delhi and Bengaluru). A proposal taking into account the recommendations of the Group is being prepared for submission to Ministry of Finance.

The Institute is in the process of complying the needful formalities for awarding the various construction works at Kolkata, Bengaluru, Delhi and

Tezpur. Agreement with NBCC has already been executed for the construction work of R C Bose Centre for Cryptology and Security at Gupta Niwas campus of the Institute in Kolkata and ISI North East Centre at Tezpur, Assam. Planning and design work are in progress. Expression of interest from government agencies has been invited for construction of new academic building, major repair and renovation of R. A. Fisher and S.N. Bose Bhavan at headquarter, Kolkata, Institute is putting its full efforts to expedite the process.

Representatives from ISI have been included in the National Statistical Commission and also in various Working Groups and Committee to utilize the expertise available in ISI."

10.   While appreciating the inclusion of representatives of Indian Statistical Institute (ISI) in the National Statistical Commission and various other groups as suggested by the Committee, the ad-hoc mechanism put in place by the Ministry regarding proper utilisation of funds does not   address   the concerns of the Committee. The Committee had also urged the Ministry for appraisal and approval of Plan schemes expeditiously in a time bound manner. But it is surprising that the Institute is still in the process of completing the formalities for   awarding   various   construction   works. Therefore, the Committee are   constrained   to recommend once again to fast-track all the projects to avoid under-utilisation of funds.

IV. Support for Statistical Strengthening (SSS)

(Recommendation Sl No. IV, Paragraph No. 4)

11.   The Committee recommended as under:-

"The Committee note that the project "Support for Statistical Strengthening (SSS)" is aimed at building up a sound statistical system, providing a sound data support mechanism in respect of comparable statistical indicators. The Committee also note that the two Centrally Sponsored Schemes- India Statistical Strengthening Project (ISSP) and Basic Statistics for Local Level Development (BSLLD) have been merged as one Scheme, i.e Support for Statistical Strengthening (SSS) in the Annual Plan 2014-15. From the facts available, the Committee are, however, not satisfied with the performance of the Project so far. Apart from gross under-utilisation of funds under this project, questions being raised on various aspects of data collected suggest that the efforts for Statistical Strengthening have not yielded the desired results. The Committee expect the Ministry to fully utilize the allocated funds

to revamp the statistical system in the country in a time bound framework. Since, ISSP is associated with international bodies, it is all the more necessary that it be put to a most vigorous evaluation so that it passes muster with international experts. In this context, the Committee are surprised to note the Ministry's silence on a specific question as to whether International Bodies are required to furnish details about how they have spent the contribution made by India. The Committee are of the view that as the international bodies have asked for increasing the contribution made by India, it is imperative that the Ministry should know the details of utilization of contributions made by India in the previous years. The Committee desire that as soon as such details are received from the international bodies, the same may be placed before the Committee."

12.   The Ministry in their action taken reply stated as under:-

"The India Statistical Strengthening Project (ISSP) which is now renamed as " Support for Statistical Strengthening" (SSS) aimed to Strengthen the State Statistical Systems. To address certain implementation issues, a major review/revisiting exercise of the currently implementing States as a mid-course correction was undertaken. Accordingly, allocations were communicated to the current as well as new States/UTs. Funds will be disbursed to the currently implementing States and the new States once MOUs are signed. Primary responsibilities for improving the statistical system in the States/UTs is with the concerned States/UTs. This project is towards strengthening the statistical system in the States/UTs by the end of the project period of March 2017.

Eighty percent of the project was funded by the World Bank loan and twenty percent by the Government of India. The loan from the World Bank was designed as a stand-alone operation, which was disbursed in a single installment. There has been no further association with International bodies as far as the ISSP is concerned, as its scope and domain are limited to Statistical Systems in the States/UTs.

The project envisages periodic review including Joint Review Mission at the field level and final evaluation after completion of the Project."

13.   The Committee note that the Ministry has not taken effective steps to allay the concerns expressed by the Committee regarding performance of Support for Statistical Strengthening (SSS) project. The Ministry can't absolve itself of its responsibilities by putting the onus of improving the statistical system on the States/UTs. Rather, the Statistical Strengthening project should be the guiding mechanism for revamping the statistical system of the States/UTs. The Committee would also expect the Ministry to

place before them as to how funds to revamp the Statistical system in the Country have been utilised so far.

V. Shortage of Manpower

(Recommendation Sl No. V, Paragraph No. 5)

14.   The Committee recommended as under:-

"The Committee note with alarm that a whopping 1675 vacancies exist across all Departments/Wings/Divisions of the Ministry. Shortage of manpower has become an endemic problem in the Ministry, which they are unable to overcome. At a time when the Ministry should have been engaged in modernizing themselves, they are still grappling with basic issues of manpower shortage. It is a matter of great concern that, by the Ministry's own admission, the quality of data collected by contract employees in the absence of regular field staff may not be up to the mark. The Committee are of view that as substantial funds are invested for gathering vital data, the Ministry must ensure that the data they gather and disseminate is of the highest quality. Towards this end, the issue of manpower shortage must be squarely addressed without any further delay, as it has a direct bearing on the timeliness and reliability of data collected. If the Ministry is presently functioning without timeliness and one–third of their required manpower, it raises serious doubts about the functioning of the Ministry as well as their field offices, which cannot but seriously undermine the performance, goals and standards of the Ministry. Considering the fact that there is no dearth of qualified and talented people in any field in the country, the Committee are surprised by the argument of the Ministry that vacancies could not be filled due to non availability of eligible candidates. The Committee, therefore, recommend the Ministry to take up the issue with the Department of Personnel and Training on urgent basis so that they can make necessary changes in relevant recruitment rules etc., if they are a hindrance, in order to employ available people for the field operations of the Ministry. Requisite training can be imparted to them in data collection and compilation so that efficiency and reliability of work is ensured. The Ministry may also take the case of upgradation of pay scale of Junior Statistical Officers to its logical culmination at the earliest."

15.   The Ministry in their action taken reply stated as under:-

"For the field offices of NSSO, continuous efforts are made to fill up the vacant posts on regular basis. However, in order to ensure the availability of adequate manpower for data collection, NSSO engages contractual staffs as Field Investigators (FIs) with suitable qualification against the vacancies of the regular staff involved in data collection. Further, Field Officers (FOs) are engaged against the vacancies for Senior Statistical Officers (SSOs) for supervisory purpose. Field Investigators are given extensive training both theoretical as well as practical before deployment to collect data.   In

addition, officers are adequately exposed to in-service training on subjects relevant to enhance their skills on surveys as well as general skills. Thus, all the regular and contractual staffs are being given extensive training by organising All India Training of Trainers (AITOT), Regional Training Conferences (RTC) and other trainings. These trainings alongwith close and continuous supervision ensures the quality of the data collected through surveys.

Majority of the vacancies in Data Processing Division of NSSO are those of Electronic Data Processing (EDP) Cadre. The EDP posts could not be filled up due to pending framing of Recruitment Rules (RR) and cadre review as well as court cases. It may be mentioned that cadre review of EDP posts and framing of RR of EDP posts are under consideration in MoSPI in consultation with Ministry of Finance/ DOPT. On their approval, action for filling up of these posts will be initiated by DPD on priority basis. For rest of the vacancies, apart from ISS cadre vacancies, suitable action in consultation with the SSC is in progress.

The issue of providing suitable pay scale for the Junior Statistical Officer would be taken up for consideration by the 7th Pay Commission.

NSSO has started the process of using Information Technology in its surveys. NSSO has switched over to Relational Database Management System (RDBMS) platform of data processing with a view to improve data quality. Data of NSS 69th round processed completely on RDBMS platform. Also, a web portal for online transfer of ASI data to the data processing agency has been developed to facilitate the ASI tabulation to go online, enabling reduction of time lag between the data collection to tabulation considerably. Continuing its effort of introducing Information Technology in its surveys, a Computer Assisted Personal Interviewing (CAPI) software is being developed for its surveys by NSSO with technical assistance from the World Bank to reduce errors at data transcription & editing and direct data transmission from field to Headquarters and also to replace the use of paper schedules with the system of direct capturing of data by using suitable IT devices. With a view to reduce non-sampling error in data collection due to long questionnaire in the survey, NSSO is experimenting in its 72ndRound survey on shortening the Consumer Expenditure schedule with the objective to minimize the informants' fatigue and reluctance, so that better responses can be captured in lesser time at less cost.

NSSO is experimenting with shortening of the length of the questionnaire in its 72ndroundwith an objective to get improved quality of data and better results

Recently, NSSO is in process of digitization of Urban Frame Survey (UFS) maps in collaboration with Global Information System (GIS)& Remote Sensing Wing of NIC. Following the success of the Pilot exercise in Rewari town of Haryana, a bigger Pilot exercise covering approximately 1000 Square Kilometer area has been taken up to convert the notional

Investigator Unit (IV Unit) maps into the scaled/Geo-referenced IV Unit maps showing all the constituent UFS blocks."

16. **The Committee are not satisfied with the routine reply of the Ministry regarding action taken to fill up the vacancies. There is no concrete plan on the part of the Ministry to fill up the whopping 1675 vacancies which exist . The Committee, are therefore, constrained to reiterate for expediting the process of framing Recruitment Rules, cadre review, etc. With regard to vacancies in ISS Cadre, the Ministry must complete the consultation process with SSC at the earliest and start the process of recruitment. The target of the Ministry should be to fill atleast 50% of the existing vacancies across all cadres within this year. They also expect that the rest of the vacancies be filled up in a time bound manner thereafter.**

VI. Time and cost over-run of projects
(Recommendation SI No. VI, Paragraph No. 6)

17.   The Committee recommended as under:-

"The Committee note that the Infrastructure & Project Monitoring Division (IPMD) of the Ministry is mandated with monitoring of central sector projects costing more than Rs. 150 crore in 16 sectors. The IPMD acts as an independent watchdog and a monitor, flagging slow/wayward projects. The Committee also note that as on 1st July, 2014 there were 729 on going central sector projects on the monitor of the Ministry. As the Ministry has expressed their inability to monitor each and every central project, the Committee are of the view that the Ministry for the time being may concentrate on incomplete infrastructure projects in highways, power and railways, involving organizations like the NHAI, NTPC and Railways, where there are large and chronic cost over- runs, leading to huge losses to the exchequer. Such a focussed monitoring would go a long way in speeding up long-pending infrastructure projects crucial for augmenting economic growth. "

18.   The Ministry in their action taken reply stated as under:-

"Ministry of Statistics and Programme Implementation (MoSPI) monitors the Central Sector Projects on time and cost overruns costing Rs. 150 crore and above on the basis of information supplied by the project implementing agencies. As on 31st December, 2014, there are 738 ongoing Central Sector

Projects on the monitor of Ministry of Statistics and Programme Implementation (MoSPI) including the infrastructure projects of Road Transport & Highways, Power and Railways sectors, being implemented by NHAI, NTPC and Railways respectively. This Ministry flags the projects showing time or cost-overruns to the concerned Ministries for taking appropriate remedial measures."

19.   The Committee had desired that the Ministry may, for the time being, concentrate on incomplete infrastructure projects in highways, power and railways. The Committee expected a well considered response from the Ministry on this crucial issue along with plan in place for focussed monitoring of long pending infrastructure projects in the stated vital areas. However, the Ministry, in their response have furnished a routine reply and have not touched upon the issue. Therefore, the Committee would like the Ministry to furnish their detailed response at the earliest, as the number of projects having time and cost overruns is multiplying every year.

VII. Twenty Point Programme (TPP)

(Recommendation Sl No. VII, Paragraph No. 7)

20.   The Committee recommended as under:-

"The Committee note that the Ministry comes up with a TPP – 2006. Annual Review Report every Year. As of now the Report for 2011-12 has been released and the Report for 2012-13 is under print. The Committee find such a huge time lag in release of these Review Reports inexplicable. It defies logic as to what course would be possible and what purpose will Review Reports serve when they are being released so belatedly. The Committee, therefore, desire that the release time lag of these Reports should be minimized. The Committee are sure that this would not be an insurmountable task for the Ministry in this age of information technology. "

21.   The Ministry in their action taken reply stated as under:-

"The Annual Review Report is an analytical review of all the 65 items covered under TPP. The source of information for preparation of the analytical report is the various Central Nodal Ministries and the State/UT Governments. Target fixed under Result Frame Document for the preparation and release of Annual Review Report of TPP is March of the succeeding year. MoSPI has developed Management Information System (MIS) for feeding/updating the requisite information items/parameters covered under TPP. Due to diverse source of information required for

preparation of the report in the current format and within the available resources, it is difficult to reduce the time frame for preparation and release of Annual Report of TPP. However, efforts will be made to reduce the time lag in the release of Annual Report of TPP."

22.   As the Ministry have stated that "effort will be made to reduce the time lag in the release of Annual Report of Twenty Point Programme (TPP)", the Committee expect the Ministry to fulfill the assurance and bring out the annual review report at least at the end of each financial year, so that the purpose of the report on TPP is well-served.

New Delhi;   **DR. M. VEERAPPA MOILY,**
<u>22 July, 2015</u>   **Chairperson,**
31 Ashadha, 1937 (Saka)   **Standing Committee on Finance**

Minutes of the Thirty-first sitting of the Committee on Finance

The Committee sat on Thursday, the 16th July, 2015 at 1500 hrs. to 1815 hrs. in Committee Room 'D', Ground Floor, Parliament House Annexe, New Delhi.

PRESENT

Dr. M. Veerappa Moily - Chairperson

LOK SABHA

2. Shri S.S. Ahluwalia
3. Shri P.C. Gaddigoudar
4. Shri Shyama Charan Gupta
5. Shri Prataprao Jadhav
6. Shri Rattan Lal Kataria
7. Shri Bhartruhari Mahtab
8. Shri Rayapati Sambasiva Rao
9. Prof. Saugata Roy
10. Shri Gajendra Singh Sekhawat
11. Shri Gopal Shetty
12. Shri Anil Shirole
13. Dr. Kiritbhai Solanki
14. Dr. Kirit Somaiya

RAJYA SABHA

15. Shri Satish Chandra Misra
16. Shri K.N. Balagopal
17. Dr. Manmohan Singh

SECRETARIAT

1.	Smt. Abha Singh Yaduvanshi	-	Joint Secretary
2.	Shri P.C. Tripathy	-	Director
2.	Shri Ramkumar Suryanarayanan	-	Additional Director
3.	Shri Kulmohan Singh Arora	-	Deputy Secretary

2. XX   XX   XX   XX   XX.

3. XX   XX   XX   XX   XX

4.   Thereafter, the Committee took up the following draft Reports for consideration and adoption:

(i)   Draft Report on Action Taken by the Government on the recommendations   contained in the 2nd Report of the Committee on Finance on DFGs (2014-15) of   the   Ministry   of   Finance (Department of Economic Affairs, Expenditure, Financial Services and Disinvestment);

(ii)   Draft Report on Action Taken by the Government on the recommendations   contained in the 3rd Report of the Committee on Finance on DFG   (2014-15) of the   Ministry   of   Finance (Department of revenue);

(iii)   Draft Report on Action Taken by the Government on the recommendations contained in the 5th Report of the Committee on Finance on DFGs (2014-15) of the Ministry of Corporate Affairs: and

(iv)   Draft Report on Action Taken by the Government on the recommendations contained in the 6th Report of the Committee on Finance on DFGs (2014-15) of the Ministry of Statistics and Programme Implementation.

5.   After some deliberations, the Committee adopted the above draft Reports without any modification and authorised the Chairperson to finalise them and present these Reports to Parliament.

The Committee then adjourned.

(Vide Para 4 of the Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE
RECOMMENDATIONS CONTAINED IN THE SIXTH REPORT OF THE STANDING
COMMITTEE ON FINANCE (SIXTEENTH LOK SABHA) ON DEMANDS FOR GRANTS
(2014-15) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

		Total	% of total
(i)	Total number of Recommendations	07	
(ii)	Recommendations/Observations which have been accepted by the Government (vide Recommendation Nos.1,2,3,4 and 7)	05	71.43%
(iii)	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies	Nil	0.0%
(iv)	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee (vide Recommendations at Sl. Nos.5 and 6)	02	28.58%
(v)	Recommendations/Observations in respect of which final reply of the Government are still awaited	Nil	0.0%